

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 98 of 2019

IN THE MATTER OF:

Ad2Pro Global Creative Solutions Pvt LTd **...Appellants**

Vs

Regional Director (SER) MCA & Ors **...Respondents**

Present:

Appellant: Ms.Vaishnavi Rao, Advocate.

Respondent: Mr. Zoheb Hossain, and Mr. Piyush Goyal, Advocates.

With

Company Appeal (AT) No. 99 of 2019

IN THE MATTER OF:

Ad2Pro Global Creative Solutions Pvt LTd **...Appellants**

Vs

Regional Director (SER) MCA & Ors **...Respondents**

Present:

Appellant: Ms.Vaishnavi Rao, Advocate.

Respondent: Mr. Zoheb Hossain, and Mr. Piyush Goyal, Advocates.

ORDER

29.07.2019: Ms Vaishnavi Rao, Advocate representing the appellants in both the appeals submits that the appellants in Company Appeal (AT) No.98 of 2019 adopt the rejoinder filed in Company Appeal (AT) No.99/2019. We allow such course to be adopted.

2. Since the pleadings are complete, process both the appeals for final hearing on **22nd August, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

bm/nn